

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati. w.e.f. **01.01.2014 to 31.12.2014**

**Court working days- 215**

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Category of Benches</b>	<b>Pending as on 01.01.2014</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2014</b>
1	Arbitration Petition/Appeal	S/B	84	55	36	103
		D/B	2	-	-	2
2	Bail Application	S/B	776	8733	8478	1031
		D/B	-	-	-	-
3	Central Excise Appeal	D/B	-	-	-	-
4	Civil Miscellaneous Application	S/B	12508	4987	3264	14231
		D/B	267	297	334	230
5	Contempt Case (Civil)	S/B	1005	617	1184	438
		D/B	49	48	58	39
6	Company Petition	S/B	46	34	34	46
		D/B	10	4	-	14
7	Cross Objection	S/B	13	11	6	18
		D/B	4	-	-	4
8	Criminal Appeal	S/B	1167	273	265	1175
		D/B	630	194	246	578
9	Criminal Revision Petition	S/B	1549	521	290	1780
		D/B	2	-	-	2
10	Criminal Petition	S/B	905	1034	847	1092
		D/B	-	-	-	-
11	Criminal Reference	S/B	-	-	-	-
		D/B	-	-	-	-
12	Criminal Death Reference	D/B	-	1	1	-
13	Criminal Miscellaneous Application	S/B	2065	1048	1126	1987
		D/B	67	32	83	16
14	Civil Reference	D/B	-	-	-	-
15	Civil Revision Petition	S/B	632	550	368	814
		D/B	5	-	-	5
16	Election Petition	S/B	2	3	3	2
		D/B	-	-	-	-
17	First Appeal against Order	S/B	80	39	33	86
		D/B	-	-	-	-
18	Guardian Appeal	D/B	1	-	1	-
19	Intestate Case	S/B	54	1	-	55
		D/B	-	-	-	-
20	LPA	D/B	-	-	-	-
21	L.A.Ref.	S/B	-	-	-	-
		D/B	-	-	-	-

Cont.....

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Category of Benches</b>	<b>Pending as on 01.01.2014</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2014</b>
22	Land Acquisition Appeal	S/B	32	101	40	93
		D/B	1	-	-	1
23	Miscellaneous First Appeal	S/B	729	80	55	754
		D/B	-	-	-	-
24	Matrimonial Case	D/B	24	63	38	49
25	Motor Accident Claim Appeal	S/B	1083	300	427	956
		D/B	-	-	-	-
26	Public Interest Litigation	D/B	116	78	78	116
27	Regular First Appeal	S/B	344	66	17	393
		D/B	-	-	-	-
28	Regular Second Appeal	S/B	1560	300	233	1627
		D/B	1	-	-	1
29	Review Petition	S/B	165	105	97	173
		D/B	28	62	44	46
30	Second Appeal against Order	S/B	34	11	4	41
		D/B	-	-	-	-
31	Testamentary Case	S/B	36	13	7	42
		D/B	-	-	-	-
32	Income Tax Appeal	S/B	1	-	-	1
		D/B	10	11	6	15
33	Transfer Petition Civil	S/B	53	63	38	78
		D/B	-	-	-	-
34	Transfer Petition Criminal	S/B	50	41	23	68
		D/B	1	-	-	1
35	Writ Appeal	D/B	363	382	357	388
36	Writ Petition Civil	S/B&D/B	12822	6911	7043	12690
37	Writ Petition Criminal	S/B	28	6	22	12
38	Supreme Court Appeal	D/B	-	1	1	-
<b>TOTAL</b>			<b>39404</b>	<b>27076</b>	<b>25187</b>	<b>41293</b>

**N.B.-** The Statement has been prepared on the basis of the report submitted by concerned Judicial Sections.

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution,  
disposal and pendency in respect of the  
**Kohima Bench of the Gauhati High Court w.e.f. 01.01.2014 to 31.12.2014**

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Pending as on 01.01.2014</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2014</b>
1	Arbitration	-	1	1	-
2	Bail Appln.	2	19	18	3
3	C.E.Appl	-	3	3	-
4	Civil Misc.Appl.	93	218	232	79
5	Cont.Case	18	23	24	17
6	Comp. Petn.	-	-	-	-
7	Cross Objection	-	-	-	-
8	Crl.App.	9	6	8	7
9	Crl.Rev.Petn.	10	13	12	11
10	Crl.Pet.	-	2	-	2
11	Crl.Ref.	-	-	-	-
12	Crl.(D) Ref.	-	-	-	-
13	Crl.Misc.Appl.	1	5	6	-
14	Civil Ref.	-	-	-	-
15	Civil Revn.Petn.	-	9	8	1
16	Election Petn.	1	1	1	1
17	First Appl. Against order	-	1	-	1
18	Guardian Appl.	-	-	-	-
19	Intestate Case	-	-	-	-
20	LPA	-	-	-	-
21	L.A.Ref.	-	-	-	-
22	L.A.App.	-	-	-	-
23	Misc.First Appl.	2	5	3	4
24	Mat.Case	-	-	-	-
25	M.A.C.	16	21	23	14
26	PIL	2	6	2	6
27	Regular First Appl.	13	5	9	9
28	Regular Second Appl.	-	-	-	-
29	Review Petn.	2	8	2	8
30	Second Appl.against order	-	-	-	-
31	Test Case	-	-	-	-
32	Tax Case	-	-	-	-
33	Transfer Petn.Civil	-	1	-	1
34	Transfer Petn.Crl.	1	1	1	1
35	Writ Appeal	43	22	11	54
36	Writ Petn.(Civil)	246	260	325	181
37	Writ Petn.(Crl)	22	22	34	10
	<b>TOTAL</b>	<b>481</b>	<b>652</b>	<b>723</b>	<b>410</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution,  
disposal and pendency in respect of the  
**Aizawl Bench** of the Gauhati High Court w.e.f. . **01.01.2014 to 31.12.2014**

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Pending as on 01.01.2014</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2014</b>
1	Arbitration	2	1	2	1
2	Bail Appln.	-	21	20	1
3	C.E.Appl	-	-	-	-
4	Civil Misc.Appl.	67	251	246	72
5	Cont.Case	10	24	18	16
6	Comp. Petn.	-	-	-	-
7	Cross Objection	3	2	1	4
8	Crl.App.	32	39	27	44
9	Crl.Rev.Petn.	3	8	5	6
10	Crl.Pet.	1	4	1	4
11	Crl.Ref.	-	-	-	-
12	Crl.(D) Ref.	-	-	-	-
13	Crl.Misc.Appl.	6	7	8	5
14	Civil Ref.	-	-	-	-
15	Civil Revn.Petn.	12	13	11	14
16	Election Petn.	-	23	23	-
17	First Appl. against order	1	-	-	1
18	Guardian Appl.	-	-	-	-
19	Intestate Case	-	-	-	-
20	LPA	-	-	-	-
21	L.A.Ref.	-	-	-	-
22	L.A.App.	-	-	-	-
23	Misc.First Appl.	-	5	-	5
24	Mat.Case	-	-	-	-
25	M.A.C.	12	30	23	19
26	PIL	3	4	3	4
27	Regular First Appl.	91	33	26	98
28	Regular Second Appl.	17	14	4	27
29	Review Petn.	5	3	4	4
30	Second Appl.against order	-	-	-	-
31	Test Case	-	-	-	-
32	Tax Case	-	-	-	-
33	Transfer Petn.Civil	-	-	-	-
34	Transfer Petn.Crl.	-	1	-	1
35	Writ Appeal	12	4	3	13
36	Writ Petn.(Civil)	104	157	121	140
37	Writ Petn.(Crl)	1	1	1	1
	<b>TOTAL</b>	<b>382</b>	<b>645</b>	<b>547</b>	<b>480</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution,  
disposal and pendency in respect of the  
**Itanagar Bench of the Gauhati High Court w.e.f. 01.01.2014 to 31.12.2014**

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Pending as on 01.01.2014</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2014</b>
1	Arbitration	1	5	1	5
2	Bail Appln.	4	309	302	11
3	C.E.Appl	-	-	-	-
4	Civil Misc.Appl.	55	226	159	122
5	Cont.Case	24	36	19	41
6	Comp. Petn.	-	-	-	-
7	Cross Objection	-	-	-	-
8	Crl.App.	1	7	1	7
9	Crl.Rev.Petn.	12	12	8	16
10	Crl.Pet.	31	22	24	29
11	Crl.Ref.	-	1	1	1
12	Crl.(D) Ref.	-	-	-	-
13	Crl.Misc.Appl.	2	24	23	3
14	Civil Ref.	-	-	-	-
15	Civil Revn.Petn.	45	31	25	51
16	Election Petn.	-	5	-	5
17	First Appl. against order	11	6	1	16
18	Guardian Appl.	-	-	-	-
19	Intest Case	-	3	-	3
20	LPA	-	-	-	-
21	L.A.Ref.	-	-	-	-
22	L.A.App.	-	2	-	2
23	Misc.First Appl.	6	1	3	4
24	Mat.Case	-	-	-	-
25	M.A.C.	5	-	2	3
26	PIL	4	24	8	20
27	Regular First Appl.	6	3	4	5
28	Regular Second Appl.	2	-	1	1
29	Review Petn.	11	7	12	6
30	Second Appl.against order	-	-	-	-
31	Test Case	-	-	-	-
32	Tax Case	-	-	-	-
33	Transfer Petn.Civil	-	1	-	1
34	Transfer Petn.Crl.	1	1	2	-
35	Writ Appeal	13	8	9	12
36	Writ Petn.(Civil)	411	499	409	501
37	Writ Petn.(Crl)	-	-	-	-
	<b>TOTAL</b>	<b>645</b>	<b>1233</b>	<b>1014</b>	<b>865</b>